

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:116
ANSWERED ON:22.02.2011
REGISTRATION OF NSF AND BCCI
Sugavanam Shri E.G.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has directed all the National Sports Federations (NSFs) including Board of Control for Cricket in India (BCCI) to register itself;
- (b) if so, the details and purpose thereof;
- (c) the facilities extended by the Government on their registration; and
- (d) if not, the reasons therefor alongwith the steps/action taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) & (b): Yes, Madam. The Government has introduced a system of annual recognition from the year 2010. Accordingly, all National Sports Federations, including BCCI, were requested to furnish various documents such as copy of the constitution/ memorandum of association, annual reports, audited accounts, details of holding of national championships, documents in support of recognition of the International Federation and Asian Federation, compliance to measures for doping free sports and prevention of age fraud in sport.
- (c) & (d) : The National Sports Federations which are granted annual recognition are entitled to receive financial assistance under various schemes of the Ministry and other benefits such as custom duty exemption, income tax exemptions etc. The Federations which do not adhere to the Government guidelines are not be eligible for such facilities.